

Survey conducted by G.S.I. in Manipur for Tapping Mineral Resources

2951. PROF. MEIJNLUNG KAMSON : Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) whether the Geological Survey of India has conducted any survey in Manipur with a view to tapping the minerals resources; and

(b) if so, the details thereof ?

THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE) : (a) and (b). Yes, Sir. As a result of the surveys carried out in Manipur, resources of about 80 lakh tonnes of cement grade limestone, 820 tonnes of refractory grade chromite and minor occurrences of lignite have been identified so far. The survey work in the State is still continuing.

Special Import Licences issued to Companies Affected in November 1984 Disturbances in Delhi

2952. SHRI INDRAJIT GUPTA :
SHRI D. P. JADEJA :
SHRI MANORANJAN BHAKTA :

Will the Minister of COMMERCE AND SUPPLY be pleased to state :

(a) whether special import licences have been issued to companies whose imported machineries were damaged during the November 1984 disturbances in Delhi;

(b) if so, the names of companies granted such licences in excess of Rupees five lakhs;

(c) whether proper verification of damages was done;

(d) if so, by whom; and

(e) whether the licences carry exemption from import duties ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) : (a) Yes, Sir.

(b) Names are given in the statement attached.

(c) Yes, Sir.

(d) In all the six cases, copies of reports made to Police Authorities/Insurance Companies were produced. Essentiality of import was certified by the sponsoring authorities and indigenous clearance was given by DGTD. In four cases at Sl. Nos. 1 to 4 of the Annexure, certificates of verification of damage from Insurance Companies and Chartered Engineers were also submitted.

(e) In two cases at Sr. Nos. 5 and 6 of the Annexure import licences have been issued with an endorsement for concessional rate of import duty as per Notification issued by the Department of Revenue. In other cases, requests for similar facility are under consideration.

Statement

Statement showing the names of Companies whose Machineries were Damaged in the November 1984 Disturbances and to whom Import Licences have been Issued for more than rupees Five Lakhs.

1. M/s. Pure Drinks (New Delhi) Ltd. New Delhi.
2. M/s. Mohan Machines Limited, New Delhi.
3. M/s. Kool Crown Corks Pvt. Ltd., New Delhi.
4. M/s. Cee Jay Crown Corks Mfg. Co. Pvt. Ltd., New Delhi.
5. M/s. Delhi Colors Pvt. Ltd., New Delhi.
6. M/s. Katana Food Industries Pvt. Ltd., New Delhi.

Closure of Textile Mills

2953. SHRI HANNAN MOLLAH :
SHRI T. BALA GOUD :
SHRI R. M. BHOYE :

Will the Minister of COMMERCE AND SUPPLY be pleased to state :

(a) the number of textile mills closed in the country during the years 1981-84, State-wise;

(b) the number of sick textile units taken over by Government during the above period; and

(c) the cause of closure or of the sickness of the mills ?